

कि परियोजना के ब्योरे राज्य सरकारों, रेलवे इत्यादि के प्रतिनिधियों के मध्य होने वाली अलग-अलग बैठकों में निर्धारित किये जायेंगे ।

Broad-Based United Council of Trade Unions

7645. PROF. MADHU DANDAVATE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there is any move to broaden the existing United Council of Trade Unions so as to bring in its ambit Central Trade Union Organisations which are not included in the Council so far; and

(b) the role this Council is expected to play in the interest of the working class?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) Government have no information in this regard.

(b) According to Press report, the Council was formed with a view to bringing about working class unity and united trade union action for better working class conditions.

Submission of Charter of Demands by War Widows

7646. PROF. MADHU DANDAVATE: Will the Minister of DEFENCE be pleased to state:

(a) whether the conference of War-Widows of the recent Indo-Pak war have submitted any charter of demands to the Government; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Government is not aware of such a conference having been held and have not received any "Charter of demands".

(b) Does not arise.

Seminar on Silver Jubilee of Personnel Division of Tata Steel, Jamshedpur

7647. SHRI D. K. PANDA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a seminar on management for peace, productivity and progress was organised on March 25, 1973 on the occasion of the silver jubilee of the Personnel Division of the Tata Steel at Jamshedpur;

(b) if so, the specific observations and suggestions made at the seminar including these for ensuring durable industrial peace in the country and to ensure workers' participation in the management; and

(c) Government's response to these observations and suggestions?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): (a) to (c). The required information is being collected and will be laid on the Table of the Sabha in due course.

Commissioning of Ambajhari Defence Project, Nagpur

7648. SHRI J. G. KADAM: Will the Minister of DEFENCE be pleased to state:

(a) when Ambajhari Defence Project, District Nagpur was started;

(b) whether it has started working to its full production capacity; and

(c) whether all the buildings constructed for residential purposes are being utilised?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Government sanction for the project was issued in two parts. The civil works were sanctioned in 1963 and plant and machinery in 1966.

(b) No, Sir.

(c) Out of 2677 residential buildings, 2465 have so far been utilised.